

Central Administrative Tribunal
Principal Bench, New Delhi.

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CP-279/2005 in
OA-418/2004

New Delhi this the 12th day of August, 2005.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

Sh. G.D. Bansal,
S/o Sh. Suraj Bhan,
R/o G-38, Mandir Marg,
Sector-56, Noida,
Pin Code No.201301.

..... Petitioner

(through Sh. J.B. Buther, Advocate)

Versus

1. Sh. P.M.A. Hakeem,
Secretary,
Ministry of Agriculture,
(Dept. of Animal Husbandry &
Dairying), Krishi Bhavan,
New Delhi.

2. Sh. N.A. Sheikh,
General Manager,
Delhi Milk Scheme,
West Patel Nagar,
New Delhi-8.

..... Respondents

(through Sh. B.S. Jain, Advocate)

Order (Oral)

Shri Shanker Raju, Member(J)

In the wake of extension of time to comply with the directions of this
Tribunal upto 31.8.2005 granted to the respondents, the present C.P. is
dropped. Notices are discharged. However, liberty is granted to the petitioner
to revive it if the grievance still survives.

S. Raju
(Shanker Raju)
Member(J)

V.K. Majotra
(V.K. Majotra)
Vice-Chairman(A)

/Vv/